

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 5
(IB)-16(PB)/2017

IN THE MATTER OF:

Anil Mahindroo & Anr
Vs

... **Applicant / Petitioner**

Earth Iconic Infrastructures Pvt
Ltd.

... **Respondent**

Order under Section 7 of Insolvency & Bankruptcy Code.

Order delivered on 09.10.2020

ORDER

Renotified to 11.11.2020.



(Nirmala Vincent)
Court Officer

09.10.2020
Deepak